NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 212/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2017

NAME OF THE PARTIES:

Pritam Dhanadya

V/s.

R R Oomerbhoy Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
18	ASHA THA ilb Himanshu koole (For Pelihoner) S. M. A. Zahin (For Perpender		186
			Labor

ORDER

T.C.P. No. 212/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of both the sides are present.
- By consent adjourned to 07.11.2017.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 26.09.2017

M.K. Shrawat Member (Judicial)

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